

INVITATION FOR EXPRESSION OF INTEREST FOR

NILA LOGISTICS LLP

AT 5/582/26, NETHAJI NAGAR, 2ND STREET, THOOTHUKKUDI,
MELUR, TUTICORIN, TAMIL NADU - 628002

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	NILA LOGISTICS LLP PAN: AAOFN2781K LLPIN: AAJ-7243
2.	Address of the Registered Office	5/582/26, Nethaji Nagar, 2nd Street, Thoothukkudi, Melur, Tuticorin, Tamil Nadu - 628002
3.	URL of Website	NA
4.	Details of place where majority of fixed assets are located	Presently, there are no fixed assets available in the company as per the last updated balance sheet. The company owns two JCBs lying at Maldives which is under litigation.
5.	Installed capacity of main products/ services	Not Applicable [As there are no fixed assets / manufacturing facilities available in the company]
6.	Quantity and value of main products/ services sold in last financial year	The last available balance sheet is for the FY 2024-25 where the turnover of the company for FY 2024-25 is Rs 45.69 crores.
7.	Number of employees/ workmen	Nil
8.	Further details, including last available financial statements (with schedules) of two years, lists of creditors are available at IBBI website:	The financial statements and other details of the CD can be obtained by sending an email to cirp.nila@gmail.com . The list of creditors is available on the website of IBBI.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Eligibility criteria are mentioned in the detailed Expression of Interest document, which can be obtained by sending an email at cirp.nila@gmail.com
10.	Last date for receipt of the expression of interest	May 22nd, 2026
11.	Date of issue of provisional list of prospective resolution applicants	June 1st, 2026
12.	Last date for submission of objections to provisional list	June 6th, 2026
13.	Date of issue of final list of prospective resolution applicants	June 16th, 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	June 21st, 2026
15.	Last date for submission of resolution Plans	July 21st, 2026
16.	Process email ID to submit Expression of Interest	cirp.nila@gmail.com
17.	Details of the corporate debtor's registration status as MSME	The CD is registered under MSME

For Primus Insolvency Resolution & Valuation Pvt Ltd

Resolution Professional- NILA LOGISTICS LLP

IPE Registration No.: IBBI/IPE-0072/IPA-2/2022-23/50002

AFA Valid Till: 30.06.2026

Krishna Gopal Ratanlal Maheshwari

Director- Primus Insolvency Resolution & Valuation Pvt Ltd

The authorized Director in the matter of NILA LOGISTICS LLP

IBBI registration No. IBBI/IPA-001/IPP01296/2019-2020/12712

E-mail ID: cirp.nila@gmail.com

Date: May 7th, 2026

Place: Mumbai